

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 230/2017
IN
CP NO. 77/(ND)/2008
RT CP No.202/Chd/Hry/2017**

Wg. Cdr. J.K. Sharma and Ors. ...Petitioners

Versus.

Sirhind Club Ltd. & Ors. ...Respondents

Present: Mr. Gaurav Sethi, Advocate for petitioner No. 5.
None for respondents.

CA NO. 230/2017.

Notice of this application to respondent No. 1 for 31.01.2018 which is the date already fixed in this matter. Learned counsel for applicant-petitioner No. 5 submits that in the similar circumstances, the suspension of petitioner Nos. 3 and 4 has been stayed by this Tribunal vide order dated 06.12.2017. In the meanwhile, the suspension of applicant No. 5 is also stayed in terms of order dated 06.12.2017.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 21, 2017
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